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Central Administrative Tribunal Principal Bench

C.P. No. 197 of 2001 in O.A. No. 2540 of 1997

New Delhi, dated this the 27th August, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Dhan Raj, S/o Shri Nihal Singh, Meera Bagh, Paschim Vihar New Delhi. .. Petitioner (By Advocate: Shri A.K. Bhardwaj)

Versus

- 1. Shri V.D. Gupta,
 Western Railway,
 Church Gate, Mumbai.
- Arimardan Singh,
 Divisional Railway Manager,
 Western Railway, Jaipur.
- 3. Kaniya Lal Saini,
 Asst. Traffic Officer,
 Western Railway,
 Jaipur Division,
 DRM Office, Jaipur.
 (By Advocate: Shri R.L. Dhawan)

.. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Bhardwaj states that pursuant to the Tribunal's order dated 14.7.2000, respondents have disposed of applicant's appeal and under the circumstances the C.P. does not survive. Noting the above, the C.P. is dropped. Notices discharged. Applicant is at liberty to assail the appellate authority's order in accordance with law, if so advised.

A Vadavalli

(Dr. A. Vedavalli) Member (J) (S.R. Adige) Vice Chairman (A)

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